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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.92/B B/ 2018	For hearing	Sec 7 of I&B Code	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s GruhaKalyan housing projects Pvt Ltd	

ADVOCATE FOR PETITIONER/s :

Rajitha . T . O .  
R&T Associates  
Indira Nagar

Petitioner

Rajitha

ADVOCATE FOR RESPONDENT/s .

**ORDER**

Heard Ms. Rajitha.T.O, learned Counsel for  
Petitioner; None appeared for Respondent, Even  
though the notice is served. Post the case on  
**19.02.2019.**



**MEMBER (T)**



**MEMBER (J)**